

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

CIRCULAR

No. 207/1275

Dated:- 04-12-2018

It is impressed upon all the officers/officials of the Hon'ble Court as well as the Registry that they shall mark their attendance through prescribed digital machine i.e; Biometry, on regular basis. It is however made clear that any shortage regarding the attendance at the hands of any officer/official, shall be viewed seriously and action in this respect as warranted under law will be taken against him/her.

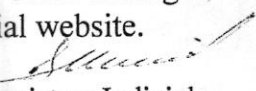
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Registrar Judicial
Srinagar.

No: 46/27-30 Dated: 04/12/18

Copy to:-

1. Registrar General, High Court of J&K, Jammu.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
....for information.
3. Assistant Registrar (Adm.) for displaying the circular on the conspicuous places including notice boards and all the offices of the Registry.
4. Incharge NIC High Court of J&K Srinagar, for uploading this circular on official website.


Registrar Judicial
Srinagar.